

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Petition No. 15/(MAH)/2016
Interlocutory Application No. :

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2016

NAME OF THE PARTIES: Shri. Rajiv Garg
V/s.
M/s. Siti Cable Network Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
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12.	Adv. Ranjeet Cawalle & Co. Monisha Bhargava, Adv. Pooja Tated V/s. SMT Legal	Adv for Resp	
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12.	Adv. Ashish Kama T i/b Dhru & Co Adv Vishnu Perj	Adv for Petitioner/Appellant	
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Order
Company Appeal No. 15/58,59/NCLT/MB/MAH/2016

On verification of the order file, it appears that there is a direction from this Bench dated 03.05.2016 to file reply in a week thereof but whereas the Respondent side has come with a request for further time to file reply.

At request of the Respondent side, this Bench hereby peremptorily directs Respondents to file Reply within one week hereafter, Rejoinder, if any, within two weeks thereafter.

List this matter for hearing on 13.10.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)